

Securities Appellate Tribunal

THE COURT OF :Hon.Js.Tarun Agarwala,PresidingOfficer/Hon.Js.M.T.Joshi,Jud.Member/Hon.MeeraSwarup,Tech.Memb

CORAM-HON'BLE JS. MT. JOSHI, JUDICIAL MEMBER / MS. MEERA SWARUP. TECHNICAL MEMBER

CIVIL CAUSE LIST OF DATE :31/03/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
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MENTION- COURTCODE-MENTION3103-AT11.00AM-11.05 AM

226-DISPOSAL-CODE-LIMITATIONEXPARTE-AT-11.05 AM

1	SEBI Appeal	43/2020	Sukumar Subramanian Vs. SEBI	Corporate Attorneys
	Sub Matter :	Misc. Application/0000202/2021		
	SEBI Appeal	51/2020	Rajagopal K Vs. SEBI	Joby Mathew and Associates Joby Mathew and Associates
	Sub Matter :	Misc. Application/0001133/2021		
	SEBI Appeal	89/2020	A Venkatramani Vs. SEBI	Joby Mathew and Associates
	Misc. Application	202/2021	SUKUMAR SUBRAMANIAN Vs. SEBI	
	(Main Matter Number :	SEBI Appeal/0000043/2020)		
	Misc. Application	1133/2021	RAJGOPAL K.-Urgency Vs. SEBI	JOBY MATHEW AND ASSOCIATES
	(Main Matter Number :	SEBI Appeal/0000051/2020)		

252-DISPOSAL-COURTCODE-REDEMPTION-AT 11.07 A.M.

2	SEBI Appeal	48/2020	Rajkumar Saraf and Anr. Vs. SEBI	
	Sub Matter :	Misc. Application/0000049/2020		
	Misc. Application	49/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI	
	(Main Matter Number :	SEBI Appeal/0000048/2020)		

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CIVIL CAUSE LIST OF DATE :31/03/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	Misc. Application	295/2020	RAJKUMAR SARAF AND ANR. Vs. SEBI (Main Matter Number :SEBI Appeal/0000282/2020)	Ms. Anjali Shah, Advocate
	SEBI Appeal	282/2020	Rajkumar Saraf and Anr. Vs. SEBI	Ms. Anjali Shah, Advocate Mr. Abhiraj Arora, Advocate
Sub Matter :		Misc. Application/0000295/2020		

368-ADMDISPOSAL-COURTCODE-PACPENALTY-AT11.10 AM

3	SEBI Appeal	457/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. Ashar and Co.
Sub Matter(Disposed) :		Misc. Application/0001422/2021		
Sub Matter :		Misc. Application/0000130/2022		
	SEBI Appeal	574/2020	Trishla Jain and Ors. Vs. SEBI	Credence Law K. ASHAR AND CO.
Sub Matter :		Misc. Application/0000131/2022		
	Misc. Application	130/2022	Trishla Jain and Ors-AMENDMENT APPLICATION Vs. SEBI	Ankit Sharma Advocate
(Main Matter Number :SEBI Appeal/0000457/2020)				
	Misc. Application	131/2022	Trishla Jain and Ors-AMENDMENT APPLICATION Vs. SEBI	Ankit Sharm Advocate
(Main Matter Number :SEBI Appeal/0000574/2020)				

411-DISPOSAL-CODE-IPOHIGHVOLATILITY-11.10 A

4	SEBI Appeal	328/2021	M/s. Rupak Trading Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
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CIVIL CAUSE LIST OF DATE :31/03/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	329/2021	M/s. Orbit Consultants Private Limited Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	330/2021	Maruti Nandan Infosolutions Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	331/2021	M/s. Sanjukta Vanijya Pvt. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	332/2021	M/s. Darshan Tradelink Private Limited Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	333/2021	Aashrit Capital Limited Vs. SEBI	Prakash Shah and Associates ELP
5	SEBI Appeal	359/2021	Gautam Dealers P. Ltd. Vs. SEBI	J L Legal Advisors ELP
	SEBI Appeal	381/2021	M/s. K.V. Impex Prop. Ketan Vora and Ors. Vs. SEBI	Juris Link ELP

38-ADMDISP-CODE-INSIDERTRADING-AT11.15 AM.

6	SEBI Appeal	425/2021	ALOK TODI AND OTHERS Vs. SEBI	Ramesh Chandra Mishra , PCS
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401-DISP-PASSWORD-PREFALLOTMENT-11.17 AM

7	Misc. Application	806/2021	Mohan Lall Chauhan Vs. SEBI	For Shah and Ramaiya Chartered Accountants
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(Main Matter Number :SEBI Appeal/0000516/2021)

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CIVIL CAUSE LIST OF DATE :31/03/2022

Sr No.	Case Type	Case No.	Name of Parties	Name of Advocates
	SEBI Appeal	475/2021	Pawan Kumar Ruia Vs. SEBI AND ANR.	R. Bhargavan And Associates Mansukhlal Hiralal & Co-RES. NO.1
Sub Matter(Disposed) : Misc. Application/0000732/2021				
	SEBI Appeal	516/2021	Mohan Lall Chauhan Vs. SEBI AND ANR.	Shah and Ramaiya Chartered Accountants Mansukhlal Hiralal & Co-RES. NO.1
Sub Matter : Misc. Application/0000806/2021				

526-ADM-COURTCODE-TIJARIASYNCHRONIZED-AT-11.20 AM

8	SEBI Appeal	586/2021	Grishma Securities Ltd. and Ors. Vs. SEBI	Visesha Law Services
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